Name of the corporate debtor: Matoshri Laxmi Sugar Co-generation Industries Limited

Date of commencement of CIRP: 17/07/2025

List of creditors as on 6/5/2026

Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Karnataka Bank Limited	30-07-2025	1,09,52,18,831	1,09,52,18,831	Unsecured Financial Creditor		1,09,52,18,831	NA	28.27%	-	-	-	-	Claim is in respect to the corporate Guranatee provided by Corporate Debtor. Based upon certain additional documents / working of claim, the bank has revised their claim amount to Rs. 109,52,18,831 on 5-2-2026 from Rs. 109,46,04,818.
2	Union Bank of India Solapur branch	31-07-2025	59,76,68,765	59,21,83,091	Unsecured Financial Creditor	-	59,21,83,091	NA	15.28%	-	-	54,85,674	-	Claim is in respect to the corporate Guranatee provided by Corporate Debtor.
3	Punjab National Bank (Kolhapur Branch)	29-07-2025	15,42,19,357	15,42,19,357	Unsecured Financial Creditor	-	15,42,19,357	NA	3.98%	-	-	-	-	Claim is in respect to the corporate Guranatee provided by Corporate Debtor.
4	Bank of Baroda, Railway lines Branch	06-01 2026	43,94,66,117	-	Unsecured Financial Creditor	-	-	NA	0.00%	-	-	43,94,66,117	-	In the 11th CoC meeting held on 25-03-2026, the belated claim was put to a vote, and the CoC members rejected it.
			2,28,65,73,070	1,84,16,21,279		-	1,84,16,21,279		47.53%	-	-	44,49,51,791	-	-

Notes:
The Resolution Professional has conducted his verification, as per the data / document provided by the claimant/ Erstwhile Management, and based on the same, the Resolution Professional has admitted the claim of the claimant.